

श्री सतीश चन्द्र मिश्र (उत्तर प्रदेश): सर, पहले ही हमने नोटिस दिया था कि क्वेश्चन आवर को स्थगित करके...(व्यवधान)...

MR. CHAIRMAN: Please, resume your places. ...*(Interruptions)*... Please, resume your places. ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्र: सर, यह बहुत ही महत्वपूर्ण विषय है...(व्यवधान)...

MR. CHAIRMAN: Question No. 281. ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्र: सर, बहुजन समाज पार्टी की राष्ट्रीय अध्यक्षा के बारे में न्यूजपेपर में आया है कि...(व्यवधान).... उनके लिए सेक्योरिटी...(व्यवधान)...

MR. CHAIRMAN: Could you, please, resume your places? ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्र: सर इसे आप देखिए...(व्यवधान).... सर, यह बहुत ही महत्वपूर्ण विषय है...(व्यवधान)...

MR. CHAIRMAN: The Minister wishes to speak. ...*(Interruptions)*...

----- RE. VIP SECURITY

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, we discussed this issue in the morning and I had a few minutes to discuss it with the Home Minister. I can assure the House that no proposal, whatsoever, has come to the Home Minister. He is investigating as to what happened. But, Sir, I must also inform the House that over the last 15 years, every six months, a review of the security arrangements takes place. This could be one of those routine reviews. But I can assure you that no proposal has come to the Home Minister.

MR. CHAIRMAN: Question No. 281. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): Sir, this is not a satisfactory reply. ...*(Interruptions)*...

MR. CHAIRMAN: I think the clarification has been given. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: Sir, this is not a satisfactory reply. ...*(Interruptions)*... Sir, the Minister...*(Interruptions)*...have decided to scale down the security of Ms. Mayawati...*(Interruptions)*...

MR. CHAIRMAN: Please. ...*(Interruptions)*... I can't listen to twenty people at a time. ...*(Interruptions)*... Mr. Mishra, please ask your Party Members to resume their places. ...*(Interruptions)*... Please request your Members to sit down.

SHRI SATISH CHANDRA MISRA: Sir, this is not an answer. ...*(Interruptions)*... It is said that the Home Minister...*(Interruptions)*...

MR. CHAIRMAN: Please, request your Members to sit down. ...*(Interruptions)*... I am appealing to you to let the...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: This is a more important issue. ...*(Interruptions)*... This is not an answer. ...*(Interruptions)*... This is not an answer. ...*(Interruptions)*...

SHRI PRITHVIRAJ CHAVAN: As I informed you, Sir, after the issue is brought to my notice, I spoke to the Home Minister. ...*(Interruptions)*... But he has very categorically told me that nothing has come to him. But it is also a fact that routine review of security arrangements take place every six months for the last fifteen years not only today. ...*(Interruptions)*... No decision is taken...*(Interruptions)*...

MR. CHAIRMAN: Please don't disrupt. ...*(Interruptions)*... Please resume your places. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: Sir, the Home Minister has himself written a letter. ...*(Interruptions)*... Sir, this is an issue. ...*(Interruptions)*... Sir, the hon. Prime Minister is here. ...*(Interruptions)*... This is a question of eliminating ...*(Interruptions)*... This is not a method. ...*(Interruptions)*...

MR. CHAIRMAN: Please resume your places. ...*(Interruptions)*..., आप बैठ जाइए, बैठ जाइए! ...*(व्यवधान)*... Silence please. Hon. Members, a particular issue has been raised. The Government was sensitized to it in the morning. The Minister has given a clarification on the issue. I think that should suffice for the moment. Let us get on with the Question Hour. ...*(Interruptions)*... And I cannot have a situation ...*(Interruptions)*... Misraji, please ask your party members to sit down. ...*(Interruptions)*... आप बैठ जाइए, प्लीज़! ...*(व्यवधान)*...

SHRI SATISH CHANDRA MISRA: Hon. Prime Minister is here. ...*(Interruptions)*... He has to give a statement. ...*(Interruptions)*...

MR. CHAIRMAN: Misraji, you are a party leader. You get all the respect from the Chair as a party leader. But it is neither the practice nor desirable that every time you stand up to speak twenty other people automatically stand up to speak. ...*(Interruptions)*... You please request your people to sit down. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: They will not speak. But you permit me to speak for a minute. ...*(Interruptions)*... This is an issue. The party president of a national party is not secured and it is being said that the Home Minister has not received the file, and it has come from the Home Secretary that NSG is sought to be withdrawn. If NSG is sought to be withdrawn, this will not be tolerated. ...*(Interruptions)*... The Home Minister himself had written a letter to Ms. Mayawati three months back that you are under terrorists attack; you keep yourself secure. ...*(Interruptions)*... And you are under risk. ...*(Interruptions)*...

MR. CHAIRMAN: You have already raised that point and he has responded to it. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: He is only saying that the Home Minister has not received the file. ...*(Interruptions)*...

MR. CHAIRMAN: Please resume your places. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: There should be an assurance that NSG would not be downgraded instead of upgrading the security. ...*(Interruptions)*...

MR. CHAIRMAN: This is an extraordinary example of indiscipline in the House. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: If it is sought to be downgraded, this will not be...*(Interruptions)*... This system is not justifiable. ...*(Interruptions)*...

MR. CHAIRMAN: The rights of Members are being violated. ...*(Interruptions)*... I have no choice but to adjourn the House till 12 o'clock.

The House then adjourned at eight minutes past eleven of the clock.

The House re-assembled at twelve of the clock.

MR. DEPUTY CHAIRMAN is the Chair

WRITTEN ANSWERS TO STARRED QUESTIONS

Camps of Tamil victims in Sri Lanka

† *281. SHRI SHREEGOPAL VYAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the ranks of Indian officers sent to inspect the camps of Tamil victims in Sri Lanka;
- (b) whether Government is satisfied with their report;
- (c) the total number of the victims alongwith number of women and children separately;
- (d) whether voluntary organizations of Indian origin are also operating there; and
- (e) whether Government of India is providing relief material to them also?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) High Commissioner of India and other officials from the High Commission have visited IDP camps in Northern Sri Lanka. Government has continued to press the Sri Lankan Government to fulfil their commitment to resettle the bulk of the IDPs within 180 days. Government and the High Commission are monitoring the situation and providing extensive humanitarian assistance to IDPs in relief camps.

(c) According to the UN Resident Coordinator, Colombo, the total number of Internally Displaced Persons is around 287,970 as of 2 July, 2009. Gender-wise break up or break up of the number of children are not separately available.

†Original notice of the question was received in Hindi.